

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 618
IB-2574(ND)/2019

IN THE MATTER OF:
M/s. Taipack Ltd.

...PETITIONER

Section

U/s 10 of IB Code, 2016

Order delivered on 28.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant :
For the Respondent :

ORDER

Due to paucity of time, matter is adjourned to 14.10.2022.


(COURT OFFICER)